

THE DEPUTY MINISTER IN
THE MINISTRY OF COMMUNICATIONS
(SHRI P.V. RANGAYYA NAIDU): (a) No,
Sir

(b) to (d). A Member of Parliament can make recommendations for sanction of telephone connections on out of turn basis as under:-

Member of Parliament (Lok Sabha)	:	10 cases from his/her constituency
	:	5 cases from anywhere in India
Member of Parliament (Rajya Sabha)	:	10 cases from their respective States
	:	5 cases from anywhere in India

**Gas Based Power Generation in the
Cauvery Basin**

12.00 hrs.

4058-A. SHRI V. KRISHNA RAO. Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to augment gas based power generation in the Cauvery basin; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The Government has proposed to set up the following gas based power projects in the Cauvery Basin:-

1. Narimanam (2x5 MW=10 MW), Tamil Nadu.
2. Karaikal (3x5 MW + 1x7.5 MW = 22.5 MW) Pondicherry.
3. Pillaiperumalnallur Stage-I (300 MW), Tamil Nadu.

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I have submitted a motion for breach of privilege against Nav Bharat Times. You would have seen yesterday's copy of this newspaper that there is a huge photograph of Parliament on the upper place of the third page and it is written there, "Navbharat Times in Parliament" and below that it is written "The discussion inside takes place only on the best quality of breed". In my opinion, it is the first time in the history of India when people of all parties have condemned what is going on in this newspaper. An effort is made to sell it on the cost of propriety of the Parliament. The manager of the paper tries to blackmail the dignity of the Members of Parliament.

I want to draw your attention towards Kaul and Shakadhar's rules and procedure "practice and procedure of Parliament". It is written on its page no. 245.

[English]

"Disrespect to the House collectively is the original and fundamental form of breach of privilege...."